

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH**

**ABSTRACT**

High Court of Judicature at Hyderabad – Optional Holiday– Declaration of Optional Holiday on occasion of "Eid-E-Gadeer" on 14.10.2014 (Tuesday) instead of 13.10.2014 (Monday) for the High Court and the Subordinate Courts – NOTIFIED.

**ROC.NO.2060/SO-1/2013**

**DATED:09.10.2014**

**NOTIFICATION NO.31/SO/2014**

- Read: 1) High Court's Notification Nos.42 & 43/SO/2013, dated 17.12.2013.  
2) G.O.Rt.No.738, General Administration (Poll. A) Department, dated 01.10.2014 Government of Telangana.  
3) G.O.Rt.No.3337, General Administration (Poll. A) Department, dated 02.10.2014 Government of Andhra Pradesh.

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In partial modification of the orders issued in High Court's Notification Nos.42 & 43/SO/2013, dated 17.12.2013 notifying the General holidays and Optional holidays, the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh hereby declare **14.10.2014 (Tuesday) as Optional Holiday** on occasion of "**Eid-E-Gadeer**", instead of 13.10.2014 (Monday) declared earlier to the High Court and the Subordinate Courts, A.P.Judicial Academy, Secunderabad, A.P.State Legal Services Authority, Hyderabad, A.P. High Court Legal Services Committee and officers working in the Tribunals, in the States of Telangana and Andhra Pradesh.

  
**REGISTRAR GENERAL**

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.
- 5) All the Officers, High Court of Judicature at Hyderabad.
- 6) All the Section Heads, High Court of Judicature at Hyderabad.
- 7) The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.

- 8) The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam
- 9) The Director, A.P. Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority and  
Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, A.P. H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 14) The Secretary to Governor, for the State of Telangana and State of  
Andhra Pradesh, Hyderabad.
- 15) The Chief Secretary to Government, Government of Telangana,  
Hyderabad.
- 16) The Chief Secretary to Government, Government of Andhra Pradesh,  
Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of  
Telangana, Hyderabad.
- 18) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of  
Andhra Pradesh, Hyderabad.
- 19) The Chairman, A.P. Administrative Tribunal, Hyderabad.
- 20) The Chairman, Industrial Tribunals (I,II & Addl.), Hyderabad.
- 21) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 22) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at  
Visakhapatnam.
- 23) The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
- 24) The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
- 25) The Presiding Officer, Wakf Tribunal, City Civil Court compound,  
Hyderabad.
- 26) The Presiding Officers, Labour Courts at Hyderabad, I,II & III,  
Visakhapatnam, Guntur, Ananthapur, Warangal & Godavari Khani.
- 27) The Registrar, A.P. Lokayukta, Hyderabad.
- 28) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 29) The Public Prosecutor for the State of Telangana at High Court of  
Judicature at Hyderabad.
- 30) The Public Prosecutor for the State of Andhra Pradesh at High Court of  
Judicature at Hyderabad.
- 31) The Administrator, Government Pleaders, Hyderabad.
- 32) The Administrator General & Official Trustee at High Court Buildings,  
Hyderabad.
- 33) The Special Judge for Economic Offences, Hyderabad.
- 34) The Special Judge for Essential Commodities Act, Hyderabad.
- 35) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 36) The Special Judge for SPE & ACB Cases, Vijayawada & Nellore.
- 37) The Registrar, Special Court under the A.P. Land Grabbing Prohibition  
Act, Hyderabad.
- 38) The Registrar, Special Court under the A.P. Electricity (Amendment) Act –  
2000, Sec'bad.
- 39) The Presiding Officer, Court of the Special Judge for trial of  
Embezzlement of Funds in Social Welfare Department, Nampally,  
Hyderabad.
- 40) The Commissioner of Printing Stationery & Stores Purchase, Government  
Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
- 41) The Overseer, High Court of A.P., Hyderabad.
- 42) SPARE